

PROFILE OF SUNIL KUMAR AGGARWAL

A Science Graduate from Hansraj College, Delhi, Shri. Sunil Kumar Aggarwal completed his LL.B from Campus Law Centre, New Delhi in 1986 and joined the office of leading Civil Lawyer Shri. Pratap Singh Kuchchal, Advocate. He worked in the Law Department of DCM Limited from 1988 to 1992 dealing with Labour, Rent, ESI, PF and related criminal matters. He joined Delhi Judicial Service on 02.11.1992 and worked as Civil Judge, Metropolitan Magistrate, Rent Controller. In between he completed LL.M from Kurukshetra University in the year 2000. On Promotion to Delhi Higher Judicial Service in December, 2005, he remained posted as Addl. District and Sessions Judge, Special Judge (NDPS Act), Special Judge (PMLA). Being a Mediator and Trainer for the concepts and Techniques of Mediation, he was appointed as the Judge-In-charge of Delhi Mediation Centre for 4 (four) years.

He helped parties in resolving about 6500 cases with about 69% success rate. As a resource person, he has imparted Mediation Training to 400 Judicial Officers & Advocates. He was the Chairperson/Member of various Administrative Committees and for a long time headed the Finance/Accounts portfolio of Delhi District Courts. He was posted as Principal Judge, Family Court & Superannuated on 30.09.2023.

He worked as Chairperson, Municipal Taxation Tribunal, Delhi for a very short duration. He joined National Company Law Tribunal on 20.01.2025 and is posted as Member (Judicial) at Bengaluru Bench.